

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1603/2015
This the 06th day of May, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Mahipal Singh Dahiya,
S/o Sh. Dharampal Singh Dahiya,
Age 25, Subject Appointment,
Roll No. 2201073226,
R/o Gali No.2, Near Parshuram Dharamshala,
Opp. Sugar Mill, Sanjay Colony,
Panipat, Haryana – 132103.

... Applicant

(By Advocate: None)

Versus

1. Staff Selection Commission,
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi,
110003.
2. The Secretary-cum-Controller of Examination,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi,
110003.
3. Regional Director, NR,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi,
110003. ... Respondents

(By Advocate: Mr. Hanu Bhaskar)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called twice. None for the applicant. Learned counsel for the applicant is present, and is prepared to argue the case. It is seen that even on 21.12.2015 and 07.03.2016, none had appeared for the applicant. Today, also none has appeared for the applicant. It is seen that applicant has lost interest in pursuing his case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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